

1	2	3	4	5
14.	Syndicate bank	7166	6377	546
15.	UCO Bank	5484	4869	582
16.	Union Bank of India	4303	4016	539
17.	United Bank of India	3007	2599	351
18.	Vijaya Bank	2581	2380	270
19.	State Bank of India	35380	20784	2272
20.	State Bank of Bikaner & Jaipur	2044	1231	144
21.	State Bank of Hyderabad	2566	1545	170
22.	State Bank of Indore	819	359	46
23.	State Bank of Mysore	1829	1374	169
24.	State Bank of Patiala	1199	899	111
25.	State Bank of Saurashtra	1183	965	105
26.	State Bank of Travancore	1069	915	136
TOTAL		126714	101217	12453

Appointment to the topmost posts in IDBI

1585. SHRI R. SARATH KUMAR: Will the Minister of FINANCE be pleased to state:

(a) whether in major financial institutions like the SBI and the LIC Officers working in these installations itself are appointed to the topmost posts;

(b) if so, whether Government are contemplating to adopt the same policy in regard to appointment to die topmost posts in the IDBI;

(c) whether Government have received any representation or memorandum in this regard; and

(d) if so, what is Government's reaction thereto?

TOE MASTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) and (b) The board level posts in the public sector banks and financial institutions including IDBI are filled up on the recommendations of Appointments Board consisting Governor, RBI as

Chairman and five other members *viz*:

1. Finance Secretary/Secretary (Economic Affairs)
2. Additional Secretary (Financial Sector)
3. Deputy Governor, RBI
4. Management Expert
5. Banking Expert.

The Board considers officers from within the organisation as well as other.

In respect of Life Insurance Corporation of India the appointment to the top most posts is made out of serving senior officers of LIC on the basis of the recommendations of the Selection Committee.

(c) and (d) Yes Sir, the representation received regarding appointment of Deputy Managing Director in IDBI is being considered.

Impact of duty revision on price of coconut

1586. SHRI V.V. RAGHAVAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the import duty on Palm Oil was reduced recently;
- (b) if so, the details and the reasons therefor; and
- (c) its impact on the prices of coconut oil in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): (a) Yes, Sir.

(b) After consideration of all aspects the customs duty on crude palm oil was reduced from 75% to 65% with effect from 30.10.2001.

(c) Even after reduction in the import duty on crude palm oil, there has been a marginal increase in the reported domestic price of coconut oil.

Circulation of torn and mutilated notes

1587. SHRI KHAGEN DAS: Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn by the State Government of Tripura to the problems with regard to torn, mutilated and dirty currency especially of smaller denominations;